

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/338 /2005 - EX[DB]

Date 22/09/2009

Assistant Registrar
C.E.S.T.A.T., New Delhi

To :
M/S ELECTRICAL TRANSFORMER COMPANY
15-G, INDUSTRIAL AREA BHARAT NAGAR BHOPAL
462021

M/S ELECTRICAL TRANSFORMER COMPANY

C.C.E BHOPAL

Appellant

Vs

Respondent

2009 EX[DB] dated 16-9-09

I am directed to transmit herewith a certified copy of Final order No. 693/

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E BHOPAL

HOSHANGABAD ROAD, 48, ADMINISTRATIVE AREA, AREA HILLS, BHOPAL (M.P.) 462011

2. Adv. / Consult

MR.Z. U. ALVI

D-8, BDA COLONY, ADJACENT GARUDA TRAVELS. KOH-E-FIZA BHOPAL-01

3 C.D.R

~~4 J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

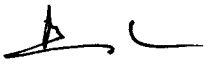
13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Excise Appeal No.E/338/2005-Ex

[Arising out of Order-in-Appeal No.730-CE/BPL/2004 dated 28.10.2004 passed by the Commissioner (Appeals), Bhopal].

Date of Hearing:16.09.2009

Date of decision: 16.09.2009

M/s.Electrical Transformer Co. Ltd.

...Appellant

Vs.

CCE, Bhopal

... Respondent

Present for the Appellant :

None

Present for the Respondent :

Shri Virender Choudhary, DR

Coram: Hon'ble Dr. Chittaranjan Satapathy, Technical Member
Hon'ble Mr. P.K.Das, Judicial Member

FINAL ORDER NO. 693/09-EX DATED:16.09.2009

PER: Dr. Chittaranjan Satapathy

Heard the Id. DR. None is present on behalf of the appellant, despite notice of hearing. There is also no adjournment request. It appears that the appellant is not interested in pursuing the appeal. Accordingly, the appeal is dismissed for non-prosecution.

[Dictated and Pronounced in the open Court.]

(DR.CHITTARANJAN SATAPATHY)
TECHNICAL MEMBER

(P.K.DAS)
JUDICIAL MEMBER

Anita